

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.02.2023

ORDER NO. 45 of 2023

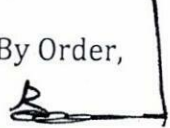
Hon'ble President is pleased to partially modify the roster order no. 21 of 2023 for **CESTAT, Kolkata** from **27.02.2023** to **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.02.2023 to 03.03.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 27.02.2023 to 03.03.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the list will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar